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## (2024) 02 DEL CK 0017 Delhi High Court

Case No: Civil Writ Petition No. 1113 Of 2019

Krishna Dixit (NVK WTR)

**APPELLANT** 

Vs

Union Of India And Ors.

RESPONDENT

Date of Decision: Feb. 8, 2024

**Acts Referred:** 

• Constitution of India, 1950 - Article 226

• Indian Coast Guard Act, 1978 - Section 26, 33(c), 57, 119

Hon'ble Judges: V. Kameswar Rao, J; Saurabh Banerjee, J

**Bench:** Division Bench

Advocate: Ajit Kakkar, Ripu Daman Bhardwaj, Kushagra Kumar, Abhinav Bhardwaj

Final Decision: Dismissed

**Judgement**